

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI. U. J. MORE  
CIVIL CAUSE LIST OF DATE 05.09.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	St 3922/20	Shanta Baban Phakre v/s MCGM and ors.	Ad-interim Order	Adv. Anil Kharatmol	
2	46/15	Smt. Bharti Anant Vaity alias Reshma Harishchandra Patil V/s Smt. Jaymala Ganesh Vaity and ors.	Arguments	Adv. Satyam Dube	
3	1428/16	1. Rajendra Barsati Yadav and ors. V/s The MCGM and ors.	Arguments	Adv. R.D. Misra	
4	2859/15	Mr. Hemant Kantilal Shah v/s MCGM	N.M. Hrg.	Adv. S.K. Dubey	
5	St 3814/20	Ashwin Sethia V/s MCGM	N.M. reply	Adv Bipin Joshi	
6	St 3815/20	Lalman Gupta V/s MCGM	N.M. reply	Adv Bipin Joshi	
7	St 3816/20	Bharat Gupta V/s MCGM	N.M. reply	Adv Bipin Joshi	